## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 03/12/2018

R.A./260/28/2001 KULAMANI SETHI

O.A./260/598/2000 -V/S-M.A 190/2002 FOR RESTORATION D/O POST

ITEM NO:16

 $FOR\ APPLICANTS(S)$  Adv.: None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	None appears for the applican	nt.
	It appears that the applicant is not interested to pursue this case. Mr. S. Behera, Ld. Counsel for the respondents is present.	
	R.A. is dismissed for default for non-prosecution.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)